## CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

#### T.A. No. 62/5825/2020



This the 07th day of July 2021

# HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

### ORDER [ORAL]

#### (Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

This TA (TA No.62/5825/2020) arises out of SWP No. 1518/2013, wherein relief is claimed against J&K Board for Muslim Specified Wakf & Specified Wakf Properties. This Tribunal does not have jurisdiction in respect of the employees of J&K Board for Muslim Specified Wakf & Specified Wakf Properties. The Registry is, therefore, directed to return the file to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

(ANAND MATHUR) MEMBER (A)

(RAKESH SAGAR JAIN) MEMBER (J)

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